

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :12-03-2025

Date : 12.03.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	19816/2025	12.03.2025	BLAPL-1643/2025	RR NAYAK	C.O.		Order Dtd. 2025-03-10		(Seat No-)
2	19817/2025	12.03.2025	ABLAPL-2374/2025	RB MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-)
3	19818/2025	12.03.2025	BLAPL-3416/2024	JJ PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-07		(Seat No-)
4	19819/2025	12.03.2025	BLAPL-7956/2024	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-)
5	19820/2025	12.03.2025	BLAPL-6296/2024	M BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-)
6	19821/2025	12.03.2025	BLAPL-1639/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-)
7	19822/2025	12.03.2025	BLAPL-1642/2025	M DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-2	(Seat No-11)
8	19823/2025	12.03.2025	BLAPL-1698/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-2	(Seat No-9)
9	19824/2025	12.03.2025	BLAPL-126/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-9)
10	19825/2025	12.03.2025	BLAPL-57/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-5)

11	19826/2025	12.03.2025	ABLAPL-2391/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-2	(Seat No-7)
12	19827/2025	12.03.2025	ABLAPL-10789/2024	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-2	(Seat No-7)
13	19828/2025	12.03.2025	ABLAPL-13241/2024	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-4)
14	19829/2025	12.03.2025	ABLAPL-2359/2025	J LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-13)
15	19830/2025	12.03.2025	ABLAPL-2358/2025	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-13)
16	19831/2025	12.03.2025	ABLAPL-2356/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-6)
17	19832/2025	12.03.2025	ABLAPL-2348/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-6)
18	19833/2025	12.03.2025	ABLAPL-2393/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-6)
19	19834/2025	12.03.2025	ABLAPL-2361/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-3)
20	19838/2025	12.03.2025	WP(C) - 5857/2025	T. K. J. SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-03-03	WRIT BRANCH-3	(Seat No-14)
21	19841/2025	12.03.2025	RVWPET-40/2025	M/S.SURENDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-07		(Seat No-14)
22	19843/2025	12.03.2025	ABLAPL-2362/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-3)
23	19844/2025	12.03.2025	ABLAPL-2360/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-2)
24	19845/2025	12.03.2025	ABLAPL-2327/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-		(Seat No-2)

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25	19847/2025	12.03.2025	ABLAPL-14312/2024	SK KALIMUDDIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-2	(Seat No-8)
26	19850/2025	12.03.2025	BLAPL-1714/2024	N ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(Seat No-8)
27	19852/2025	12.03.2025	CRLMC-971/2025	N K SATPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Seat No-8)
28	19860/2025	12.03.2025	ABLAPL-2338/2025	B C MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-14)
29	19861/2025	12.03.2025	ABLAPL-2324/2025	JAYANTA KUMAR MAJHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-14)
30	19867/2025	12.03.2025	CRLREV-1511/2008	A SAHOO	C.O.	COURT NO. 17			(Seat No-14)
31	19869/2025	12.03.2025	WP (C) - 6683/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-1	(Seat No-30)
32	19871/2025	12.03.2025	WP (C) - 6090/2025	T SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-6	(Seat No-35)
33	19873/2025	12.03.2025	WP (C) - 6092/2025	T SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-5	(Seat No-23)
34	19875/2025	12.03.2025	WP (C) - 6093/2025	T SWIAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-6	(Seat No-35)
35	19877/2025	12.03.2025	WP (C) - 32522/2024	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
36	19879/2025	12.03.2025	WP (C) - 32560/2024	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-7	(Seat No-5)
37	19881/2025	12.03.2025	BLAPL-1660/2025	B B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-15)
38	19882/2025	12.03.2025	CONTC-7029/2024	MR. BANABIHARI RAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-		(Seat No-15)

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39	19883/2025	12.03.2025	BLAPL-1661/2025	B B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-15)
40	19885/2025	12.03.2025	CONTC-7035/2024	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Seat No-15)
41	19886/2025	12.03.2025	BLAPL-1662/2025	B B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1	(Seat No-13)
42	19888/2025	12.03.2025	CONTC-7091/2024	M/S SATYAJIT SAMAL , S.SAMAL, P.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-13)
43	19889/2025	12.03.2025	BLAPL-46/2025	B B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-13)
44	19890/2025	12.03.2025	CONTC-7090/2024	M/S SATYAJIT SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-13)
45	19892/2025	12.03.2025	BLAPL-1648/2025	K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-13)
46	19893/2025	12.03.2025	WP (C) - 6756/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-13)
47	19895/2025	12.03.2025	BLAPL-1653/2025	R RAJGURU	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	BAIL-2	(Seat No-7)
48	19896/2025	12.03.2025	WP (C) - 6741/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
49	19898/2025	12.03.2025	BLAPL-1654/2025	R RAJGURU	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	BAIL-1	(Seat No-15)
50	19899/2025	12.03.2025	WP (C) - 6740/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-14)
51	19901/2025	12.03.2025	BLAPL-1619/2025	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-10		(Seat No-14)
52	19902/2025	12.03.2025	WP (C) - 6739/2025	P K JENA	C.O.	COURT NO.	Order Dtd.		(Seat No-

						25	9999-12-31		14)
53	19904/2025	12.03.2025	BLAPL-1644/2025	D P DASH	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	BAIL-2	(Seat No-16)
54	19905/2025	12.03.2025	WP (C) - 6714/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-9)
55	19906/2025	12.03.2025	BLAPL-1648/2025	R DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03-10		(Seat No-9)
56	19908/2025	12.03.2025	WP (C) - 6713/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-9)
57	19909/2025	12.03.2025	BLAPL-56/2025	S PATTANAİK	C.O.	COURT NO. 25	Order Dtd. 2025-03-10		(Seat No-9)
58	19911/2025	12.03.2025	WP (C) - 6652/2025	PRADIPTA KISHORE BHUYAN	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
59	19912/2025	12.03.2025	BLAPL-1656/2025	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	BAIL-2	(Seat No-7)
60	19913/2025	12.03.2025	WP (C) - 6640/2025	M R ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-9)
61	19914/2025	12.03.2025	BLAPL-33/2025	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-10		(Seat No-9)
62	19916/2025	12.03.2025	WP (C) - 6505/2025	G C JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-45)
63	19918/2025	12.03.2025	WP (C) - 6612/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-11		(Seat No-45)
64	19920/2025	12.03.2025	WP (C) - 6615/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-11		(Seat No-45)
65	19921/2025	12.03.2025	WP (C) - 6619/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-11		(Seat No-45)
66	19922/2025	12.03.2025	WP (C) -	SHARMISTHA	C.O.	COURT	Order	WRIT	(Seat

			6672/2025	SAMAL		NO. 25	Dtd. 2025-03- 11	BRANCH-1	No- 30)
67	19923/2025	12.03.2025	WP (C) - 6674/2025	S. SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 30)
68	19924/2025	12.03.2025	WP (C) - 6711/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-2	(Seat No-9)
69	19925/2025	12.03.2025	ABLAPL- 2333/2025	MK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	BAIL-2	(Seat No-9)
70	19926/2025	12.03.2025	WP (C) - 6718/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 30)
71	19927/2025	12.03.2025	WP (C) - 6677/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 30)
72	19928/2025	12.03.2025	WP (C) - 6717/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11		(Seat No- 30)
73	19929/2025	12.03.2025	WP (C) - 6675/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 30)
74	19930/2025	12.03.2025	WP (C) - 6720/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 30)
75	19931/2025	12.03.2025	WP (C) - 6679/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 30)
76	19932/2025	12.03.2025	WP (C) - 6721/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-7	(Seat No- 15)
77	19933/2025	12.03.2025	WP (C) - 6728/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11		(Seat No- 15)
78	19934/2025	12.03.2025	WP (C) - 6682/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-2	(Seat No-9)
79	19935/2025	12.03.2025	WP (C) - 6731/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11		(Seat No-9)

80	19936/2025	12.03.2025	WP (C) - 6696/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-2	(Seat No-9)
81	19938/2025	12.03.2025	WP (C) - 6698/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-2	(Seat No-9)
82	19939/2025	12.03.2025	WP (C) - 38335/2023	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 07	WRIT BRANCH-7	(Seat No- 10)
83	19940/2025	12.03.2025	WP (C) - 6710/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 30)
84	19941/2025	12.03.2025	WP (C) - 6702/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	WRIT BRANCH-2	(Seat No-9)
85	19942/2025	12.03.2025	WP (C) - 2706/2025	RASHMI NARAYAN PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 03		(Seat No-9)
86	19943/2025	12.03.2025	WP (C) - 30631/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
87	19944/2025	12.03.2025	WP (C) - 3329/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24	WRIT BRANCH-7	(Seat No-5)
88	19945/2025	12.03.2025	WP (C) - 240/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24	WRIT BRANCH-2	(Seat No-9)
89	19946/2025	12.03.2025	WP (C) - 247/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24	WRIT BRANCH-8	(Seat No- 42)
90	19947/2025	12.03.2025	WP (C) - 258/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24	WRIT BRANCH-2	(Seat No-9)
91	19948/2025	12.03.2025	WP (C) - 299/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24	WRIT BRANCH-8	(Seat No- 42)
92	19949/2025	12.03.2025	WP (C) - 304/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
93	19950/2025	12.03.2025	TRP (C) - 65/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 14	Order Dtd. 2025-04-		(Seat No- 112)

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94	19951/2025	12.03.2025	WP (C) - 330/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No-28)
95	19952/2025	12.03.2025	WP (C) - 367/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-30)
96	19953/2025	12.03.2025	WP (C) - 369/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-30)
97	19954/2025	12.03.2025	WP (C) - 371/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24		(Seat No-30)
98	19955/2025	12.03.2025	WP (C) - 393/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH-2	(Seat No-7)
99	19956/2025	12.03.2025	WP (C) - 442/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-30)
100	19957/2025	12.03.2025	WP (C) - 1781/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24		(Seat No-30)
101	19958/2025	12.03.2025	WP (C) - 2309/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
102	19959/2025	12.03.2025	WP (C) - 2427/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH-6	(Seat No-26)
103	19960/2025	12.03.2025	ABLAPL-2370/2025	HK MALLICK	C.O.	COURT NO. 14	Order Dtd. 2025-03-10		(Seat No-26)
104	19961/2025	12.03.2025	WP (C) - 3328/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No-39)
105	19962/2025	12.03.2025	ABLAPL-2382/2025	JP KAR	C.O.	COURT NO. 14	Order Dtd. 2025-03-10	BAIL-1	(Seat No-13)
106	19963/2025	12.03.2025	WP (C) - 140/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24		(Seat No-13)
107	19965/2025	12.03.2025	WP (C) - 199/2025	BASUDEV BARIK	C.O.	COURT NO.	Order Dtd.		(Seat No-

						14	2025-02-24		13)
108	19966/2025	12.03.2025	WP (C) - 209/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No-42)
109	19967/2025	12.03.2025	WP (C) - 5875/2025	KARUNAKAR RATH	C.O.	COURT NO. 14	Order Dtd. 2025-03-04		(Seat No-42)
110	19968/2025	12.03.2025	WP (C) - 26846/2024	T BAG	C.O.	COURT NO. 14	Order Dtd. 2025-03-04		(Seat No-42)
111	19969/2025	12.03.2025	WP (C) - 5859/2025	S DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03-04	WRIT BRANCH-6	(Seat No-35)
112	19971/2025	12.03.2025	WP (C) - 5799/2025	M R SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03-03		(Seat No-35)
113	19972/2025	12.03.2025	WP (C) - 5038/2025	N SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03-06	WRIT BRANCH-4	(Seat No-37)
114	19973/2025	12.03.2025	WP (C) - 725/2025	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
115	19975/2025	12.03.2025	WP (C) - 29262/2024	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07		(Seat No-119)
116	19976/2025	12.03.2025	WP (C) - 4243/2025	DAYANIDHI MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07	WRIT BRANCH-5	(Seat No-32)
117	19978/2025	12.03.2025	WP (C) - 5426/2025	S K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-28	WRIT BRANCH-8	(Seat No-41)
118	19979/2025	12.03.2025	WP (C) - 4054/2025	DAYANIDHI MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07		(Seat No-41)
119	19980/2025	12.03.2025	WP (C) - 4978/2025	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07		(Seat No-41)
120	19981/2025	12.03.2025	WP (C) - 6786/2025	J SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-24	WRIT BRANCH-2	(Seat No-9)
121	19982/2025	12.03.2025	WP (C) -	A PARIDA	C.O.	COURT	Order	WRIT	(Seat

			1017/2025			NO. 6	Dtd. 2025-03-10	BRANCH-3	No-13)
122	19984/2025	12.03.2025	WP (C) - 27086/2024	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-04		(Seat No-13)
123	19985/2025	12.03.2025	WP (C) - 7027/2025	H. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-03-24		(Seat No-13)
124	19987/2025	12.03.2025	WP (C) - 2557/2025	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-11	WRIT BRANCH-4	(Seat No-37)
125	19989/2025	12.03.2025	WP (C) - 6302/2025	S K BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	WRIT BRANCH-5	(Seat No-23)
126	19990/2025	12.03.2025	WP (C) - 5226/2025	P BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10		(Seat No-23)
127	19991/2025	12.03.2025	WP (C) - 6932/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-6	(Seat No-24)
128	19994/2025	12.03.2025	CRLREV- 513/2023	J J PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07	CRIMINAL REVISION	(Seat No-5)
129	19997/2025	12.03.2025	WP (C) - 338/2024	C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-50)
130	20005/2025	12.03.2025	CONTC- 3955/2024	L DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07	CONTEMPT	(Seat No-3)
131	20007/2025	12.03.2025	CONTC- 5035/2024	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07		(Seat No-3)
132	20019/2025	12.03.2025	TRP (C) - 53/2025	A. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-03-07		(Seat No-3)
133	20020/2025	12.03.2025	CRLMC- 4453/2024	S DASH	C.O.	COURT NO. 14	Order Dtd. 2025-03-10		(Seat No-3)
134	20021/2025	12.03.2025	CONTC- 7671/2023	MR. G.K. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-03-04	CONTEMPT	(Seat No-9)

135	20022/2025	12.03.2025	CRLREV-584/2022	BINOD BIHARI DASH	C.O.	COURT NO. 14	Order Dtd. 2025-03-04	CRIMINAL REVISION	(Seat No-1)
136	20023/2025	12.03.2025	CRLMC-2879/2022	D P DASH	C.O.	COURT NO. 14	Order Dtd. 2025-03-04	CRIMINAL MISC	(Seat No-5)
137	20024/2025	12.03.2025	CRLMC-2842/2024	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	CRIMINAL MISC	(Seat No-2)
138	20025/2025	12.03.2025	BLAPL-1636/2025	ANITA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-2)
139	20026/2025	12.03.2025	BLAPL-48/2025	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-2)
140	20027/2025	12.03.2025	ITA-74/2022	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	CIVIL REVISION	(Seat No-4)
141	20028/2025	12.03.2025	BLAPL-1689/2025	RASHMI PRAVA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	BAIL-2	(Seat No-8)
142	20029/2025	12.03.2025	ITA-75/2022	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	CIVIL REVISION	(Seat No-4)
143	20030/2025	12.03.2025	WP (C) - 6905/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-11	WRIT BRANCH-3	(Seat No-14)
144	20031/2025	12.03.2025	ITA-76/2022	T K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03-11	CIVIL REVISION	(Seat No-4)
145	20032/2025	12.03.2025	CRLA-281/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-4)
146	20033/2025	12.03.2025	WP (C) - 5083/2025	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
147	20034/2025	12.03.2025	WP (C) - 5100/2025	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-4)
148	20035/2025	12.03.2025	ABLAPL-2357/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-	BAIL-1	(Seat No-6)

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149	20036/2025	12.03.2025	CONTC-8184/2024	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-17	CONTEMPT	(Seat No-4)
150	20037/2025	12.03.2025	WP (C) - 6393/2025	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
151	20038/2025	12.03.2025	WP (C) - 424/2025	K K NATH	C.O.	COURT NO. 20	Order Dtd. 2025-03-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
152	20039/2025	12.03.2025	WP (C) - 665/2025	K K NATH	C.O.	COURT NO. 20	Order Dtd. 2025-03-10	WRIT BRANCH-3	(Seat No-13)
153	20040/2025	12.03.2025	CRLA-301/2025	R R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-13)
154	20041/2025	12.03.2025	WP (C) - 33064/2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-04-09		(Seat No-13)
155	20042/2025	12.03.2025	ABLAPL-573/2025	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-1	(Seat No-6)
156	20043/2025	12.03.2025	WP (C) - 19059/2024	U CHHOTRAY	C.O.	COURT NO. 16	Order Dtd. 2025-05-05		(Seat No-6)
157	20044/2025	12.03.2025	ABLAPL-12977/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-6)
158	20045/2025	12.03.2025	CONTC-675/2025	P R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-04-15		(Seat No-6)
159	20047/2025	12.03.2025	ABLAPL-14004/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-6)
160	20048/2025	12.03.2025	WP (C) - 6226/2025	T K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07	WRIT BRANCH-6	(Seat No-35)
161	20049/2025	12.03.2025	WP (C) - 6789/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD			(Seat No-35)
162	20050/2025	12.03.2025	WP (C) - 7063/2025	ASHOK KUMAR SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-03-	WRIT BRANCH-2	(Seat No-45)

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163	20051/2025	12.03.2025	ABLAPL-12383/2024	BK DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	BAIL-2	(Seat No-18)
164	20052/2025	12.03.2025	WP (C) - 23090/2024	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-18)
165	20054/2025	12.03.2025	CONTC-6474/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-07		(Seat No-18)
166	20055/2025	12.03.2025	ABLAPL-11893/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-18)
167	20056/2025	12.03.2025	WP (C) - 27001/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07		(Seat No-18)
168	20057/2025	12.03.2025	CRLMA-29/2025	N K SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-18)
169	20058/2025	12.03.2025	CONTC-7917/2024	LAXMINARAYAN RAYATSINGH , S.N.MOHANTY, S.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07	CONTEMPT	(Seat No-2)
170	20059/2025	12.03.2025	WP (C) - 7000/2025	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-03-11		(Seat No-2)
171	20060/2025	12.03.2025	ABLAPL-7932/2024	AK SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-2)
172	20061/2025	12.03.2025	CONTC-1048/2025	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07		(Seat No-2)
173	20062/2025	12.03.2025	ABLAPL-12571/2024	HK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-1	(Seat No-1)
174	20063/2025	12.03.2025	CONTC-1020/2025	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07		(Seat No-1)
175	20064/2025	12.03.2025	CONTC-1015/2025	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07		(Seat No-1)
176	20065/2025	12.03.2025	ABLAPL-15060/2024	AK SWAIN	C.O.	COURT NO. 2	Order Dtd.		(Seat No-1)

						OLD	2025-03-11		
177	20066/2025	12.03.2025	WP (C) - 43062/2023	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21	WRIT BRANCH-3	(Seat No-28)
178	20067/2025	12.03.2025	CRLMP-139/2025	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
179	20068/2025	12.03.2025	CRLMP-138/2025	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
180	20069/2025	12.03.2025	CRLMP-294/2025	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
181	20070/2025	12.03.2025	FAO-513/2024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
182	20071/2025	12.03.2025	FAO-513/2024	SATYABAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
183	20072/2025	12.03.2025	BLAPL-1632/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
184	20073/2025	12.03.2025	FAO-602/2024	SATYABAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
185	20074/2025	12.03.2025	FAO-568/2024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
186	20075/2025	12.03.2025	FAO-568/2024	SATYABAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
187	20076/2025	12.03.2025	CONTC-528/2025	G R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
188	20077/2025	12.03.2025	CRLMC-4456/2024	B. SILADITYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-28)
189	20078/2025	12.03.2025	CRLMC-4771/2024	D P DASH	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-28)
190	20079/2025	12.03.2025	CRLMC-	H SUNDAR	C.O.	COURT	Order		(Seat

			902/2025			NO. 15	Dtd. 9999-12- 31		No- 28)
191	20080/2025	12.03.2025	CRLA- 296/2025	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31		(Seat No- 28)
192	20081/2025	12.03.2025	ABLAPL- 14754/2024	SHRADHASHREE RAUTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03- 10		(Seat No- 28)
193	20093/2025	12.03.2025	BLAPL- 253/2025	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03- 11	BAIL-2	(Seat No-8)
194	20095/2025	12.03.2025	BLAPL- 100/2025	DP DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03- 11		(Seat No-8)
195	20096/2025	12.03.2025	BLAPL- 137/2025	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03- 11		(Seat No-8)
196	20102/2025	12.03.2025	WP (C) - 3617/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03- 10		(Seat No-8)
197	20103/2025	12.03.2025	BLAPL- 1449/2025	LAXMI CHARAN BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 03	BAIL-2	(Seat No- 17)
198	20105/2025	12.03.2025	ABLAPL- 1509/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 12		(Seat No- 17)
199	20107/2025	12.03.2025	ABLAPL- 1511/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 12	BAIL-1	(Seat No- 14)
200	20117/2025	12.03.2025	BLAPL- 7323/2024	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10		(Seat No- 14)
201	20118/2025	12.03.2025	ABLAPL- 8384/2024	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No- 14)
202	20119/2025	12.03.2025	BLAPL- 1652/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 14)
203	20120/2025	12.03.2025	ABLAPL- 2391/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	BAIL-2	(Seat No-7)

204	20121/2025	12.03.2025	WP (C) - 31143/2024	BIJAY KUMAR DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
205	20122/2025	12.03.2025	TRP (C) - 57/2025	A. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-03- 10		(Seat No- 121)
206	20123/2025	12.03.2025	TRP (C) - 66/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11		(Seat No- 121)
207	20124/2025	12.03.2025	CONTC- 309/2025	R. K. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-03- 11		(Seat No- 121)
208	20125/2025	12.03.2025	ABLAPL- 2390/2025	H. K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	BAIL-2	(Seat No-7)
209	20126/2025	12.03.2025	ABLAPL- 2354/2025	H. K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	BAIL-1	(Seat No-5)
210	20127/2025	12.03.2025	ABLAPL- 14312/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	BAIL-2	(Seat No-8)
211	20128/2025	12.03.2025	ABLAPL- 2379/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	BAIL-1	(Seat No- 13)
212	20129/2025	12.03.2025	BLAPL- 1697/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10		(Seat No- 13)
213	20130/2025	12.03.2025	BLAPL- 1695/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10		(Seat No- 13)
214	20131/2025	12.03.2025	WP (C) - 3873/2025	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07		(Seat No- 13)
215	20132/2025	12.03.2025	BLAPL- 1641/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10		(Seat No- 13)
216	20133/2025	12.03.2025	ABLAPL- 12646/2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	BAIL-1	(Seat No-3)
217	20134/2025	12.03.2025	ABLAPL- 2384/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03-	BAIL-1	(Seat No-6)

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218	20135/2025	12.03.2025	ABLAPL-2346/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-6)
219	20136/2025	12.03.2025	BLAPL-682/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-6)
220	20137/2025	12.03.2025	BLAPL-1686/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-6)
221	20138/2025	12.03.2025	BLAPL-1685/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-6)
222	20139/2025	12.03.2025	BLAPL-1665/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-10	BAIL-2	(Seat No-7)
223	20140/2025	12.03.2025	BLAPL-1666/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-7)
224	20141/2025	12.03.2025	BLAPL-1687/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-7)
225	20142/2025	12.03.2025	WP (C) - 25566/2024	U. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-07		(Seat No-7)
226	20143/2025	12.03.2025	CRLMC-2815/2024	A.SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2025-03-04		(Seat No-7)
227	20144/2025	12.03.2025	WA-328/2025	M. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-7)
228	20145/2025	12.03.2025	WA-328/2025	P. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-10		(Seat No-7)
229	20146/2025	12.03.2025	CRLMC-4624/2024	S. K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-03-11		(Seat No-7)
230	20147/2025	12.03.2025	CRLMC-4906/2024	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-7)
231	20148/2025	12.03.2025	CRLMC-922/2025	S. K. ROUTRAY	C.O.	COURT NO.	Order Dtd.		(Seat No-7)

						15	2025-03-11		
232	20149/2025	12.03.2025	CRLMC-942/2025	D. P. DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
233	20150/2025	12.03.2025	CRLMC-945/2025	R. SETHI	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
234	20151/2025	12.03.2025	CRLMC-951/2025	P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
235	20152/2025	12.03.2025	CRLMC-962/2025	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
236	20153/2025	12.03.2025	CRLMC-965/2025	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
237	20154/2025	12.03.2025	CRLMC-966/2025	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
238	20155/2025	12.03.2025	FAO-95/2025	M. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-07	MISC. APPEAL SEC.	(Seat No-5)
239	20156/2025	12.03.2025	WP (C) - 6648/2025	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
240	20157/2025	12.03.2025	WP (C) - 29419/2024	S. K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-10		(Seat No-116)
241	20159/2025	12.03.2025	WP (C) - 4931/2025	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-4	(Seat No-37)
242	20160/2025	12.03.2025	WP (C) - 4928/2025	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
243	20161/2025	12.03.2025	WP (C) - 6691/2025	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-05	WRIT BRANCH-2	(Seat No-45)
244	20162/2025	12.03.2025	WP (C) - 6687/2025	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-05	WRIT BRANCH-8	(Seat No-42)
245	20163/2025	12.03.2025	WP (C) -	L. D. PANDA	C.O.	COURT	Order		(Seat

			6663/2025			NO. 2 OLD	Dtd. 2025-05- 05		No- 42)
246	20164/2025	12.03.2025	WP (C) - 6661/2025	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 05		(Seat No- 42)
247	20165/2025	12.03.2025	WP (C) - 6660/2025	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 05		(Seat No- 42)
248	20166/2025	12.03.2025	TRPCRL- 65/2024	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No- 42)
249	20168/2025	12.03.2025	TRP (C) - 43/2025	M. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 9999-12- 31		(Seat No- 42)
250	20170/2025	12.03.2025	TRP (C) - 63/2025	S. K. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-04- 15		(Seat No- 42)
251	20171/2025	12.03.2025	BLAPL- 1408/2025	MK SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11		(Seat No- 42)
252	20172/2025	12.03.2025	TRP (C) - 64/2025	S. K. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-04- 15		(Seat No- 42)
253	20173/2025	12.03.2025	BLAPL- 1242/2025	MR SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11		(Seat No- 42)
254	20174/2025	12.03.2025	WP (C) - 4891/2025	P. K. MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11		(Seat No- 42)
255	20175/2025	12.03.2025	BLAPL- 76/2025	DP DASH	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11		(Seat No- 42)
256	20176/2025	12.03.2025	BLAPL- 71/2025	M DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11		(Seat No- 42)
257	20177/2025	12.03.2025	BLAPL- 1699/2025	DP DASH	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11	BAIL-1	(Seat No-6)
258	20178/2025	12.03.2025	ABLAPL- 273/2025	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	BAIL-1	(Seat No-5)

259	20179/2025	12.03.2025	WP (C) - 6768/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04- 02	WRIT BRANCH-5	(Seat No- 47)
260	20180/2025	12.03.2025	ABLAPL- 1030/2025	BISWAJIT SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10		(Seat No- 47)
261	20181/2025	12.03.2025	ABLAPL- 1564/2025	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10		(Seat No- 47)
262	20182/2025	12.03.2025	CONTC- 7207/2024	J LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11		(Seat No- 47)
263	20183/2025	12.03.2025	ABLAPL- 1006/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10		(Seat No- 47)
264	20184/2025	12.03.2025	TRPCRL- 1/2025	L. D. PANDA	C.O.	COURT NO. 16	Order Dtd. 2025-04- 30		(Seat No- 47)
265	20185/2025	12.03.2025	WP (C) - 9949/2015	P K LENKA	C.O.	COURT NO. 16	Order Dtd. 2025-03- 11	WRIT BRANCH-6	(Seat No- 24)
266	20186/2025	12.03.2025	ABLAPL- 922/2025	K SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-03- 10		(Seat No- 24)
267	20187/2025	12.03.2025	WP (C) - 6805/2025	D. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2025-03- 11	WRIT BRANCH-2	(Seat No-9)
268	20188/2025	12.03.2025	WP (C) - 7002/2025	S. K. SAHU	C.O.	COURT NO. 16	Order Dtd. 2025-03- 11	WRIT BRANCH-4	(Seat No- 27)
269	20189/2025	12.03.2025	WP (C) - 2351/2025	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(Seat No- 44)
270	20190/2025	12.03.2025	WP (C) - 5683/2025	J. P. KAR	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(Seat No- 44)
271	20191/2025	12.03.2025	WP (C) - 11414/2024	J C BARAL	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
272	20192/2025	12.03.2025	WP (C) - 6997/2025	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-	WRIT BRANCH-2	(Seat No-9)

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273	20193/2025	12.03.2025	WP (C) - 2185/2025	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2025-03- 11	WRIT BRANCH-5	(Seat No- 47)
274	20194/2025	12.03.2025	WP (C) - 1369/2025	BHAGABAN BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04- 15	WRIT BRANCH-7	(Seat No-5)
275	20195/2025	12.03.2025	WP (C) - 6970/2025	T. K. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 31)
276	20196/2025	12.03.2025	WP (C) - 6969/2025	T. K. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 11	WRIT BRANCH-5	(Seat No- 47)
277	20197/2025	12.03.2025	WP (C) - 4144/2025	B BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 11	WRIT BRANCH-4	(Seat No- 17)
278	20198/2025	12.03.2025	WP (C) - 6912/2025	T. K. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 11		(Seat No- 17)
279	20199/2025	12.03.2025	WP (C) - 5006/2025	BHOJRAJ SETH	C.O.	COURT NO. 21	Order Dtd. 2025-03- 11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
280	20200/2025	12.03.2025	WP (C) - 31524/2024	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 20		(Seat No- 103)
281	20201/2025	12.03.2025	WP (C) - 5054/2025	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03- 11		(Seat No- 103)
282	20202/2025	12.03.2025	WP (C) - 5500/2025	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 11		(Seat No- 103)
283	20203/2025	12.03.2025	WP (C) - 6405/2025	S GUPTA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 11	WRIT BRANCH-8	(Seat No- 42)
284	20204/2025	12.03.2025	WP (C) - 6547/2025	A K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-03- 11		(Seat No- 42)
285	20205/2025	12.03.2025	WP (C) - 6664/2025	G D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 11		(Seat No- 42)
286	20206/2025	12.03.2025	WP (C) - 6756/2023	MR. RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH-2	(Seat No-6)

							2025-03-11		
287	20207/2025	12.03.2025	WP (C) - 17226/2024	D MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-04-02	WRIT BRANCH-6	(Seat No-26)
288	20208/2025	12.03.2025	CONTC-5938/2024	R. C. MUDULI	C.O.	COURT NO. 20	Order Dtd. 2025-03-07		(Seat No-26)
289	20209/2025	12.03.2025	CONTC-6673/2024	B SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-03-07		(Seat No-26)
290	20210/2025	12.03.2025	CONTC-6694/2024	B SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-03-07		(Seat No-26)
291	20211/2025	12.03.2025	BLAPL-992/2025	DK NAIK	C.O.	COURT NO. 20	Order Dtd. 2025-03-11		(Seat No-26)
292	20212/2025	12.03.2025	CONTC-5990/2024	B SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-03-07		(Seat No-26)
293	20213/2025	12.03.2025	WP (C) - 17558/2024	B B MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-03-11		(Seat No-26)
294	20214/2025	12.03.2025	WP (C) - 17561/2024	B B MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-03-11		(Seat No-26)
295	20215/2025	12.03.2025	WP (C) - 31524/2024	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Seat No-26)
296	20216/2025	12.03.2025	WP (C) - 2351/2025	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-44)
297	20217/2025	12.03.2025	WP (C) - 2740/2024	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
298	20218/2025	12.03.2025	WP (C) - 5800/2025	RAJAKISHORE SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	WRIT BRANCH-4	(Seat No-46)
299	20219/2025	12.03.2025	WP (C) - 6633/2025	K K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	WRIT BRANCH-3	(Seat No-14)
300	20220/2025	12.03.2025	WP (C) -	M DAS	C.O.	COURT	Order		(Seat

			28332/2024			NO. 12	Dtd. 2025-03- 17		No- 14)
301	20221/2025	12.03.2025	WP (C) - 30144/2024	NIRANJAN PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 31)
302	20222/2025	12.03.2025	WP (C) - 30142/2024	NIRANJAN PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-03- 11		(Seat No- 31)
303	20223/2025	12.03.2025	FAO- 472/2024	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 24		(Seat No- 31)
304	20224/2025	12.03.2025	WP (C) - 5414/2025	G C JENA	C.O.	COURT NO. 6	Order Dtd. 2025-04- 03	WRIT BRANCH-3	(Seat No- 13)
305	20225/2025	12.03.2025	WP (C) - 6821/2025	ASHOK KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Seat No- 30)
306	20226/2025	12.03.2025	WP (C) - 6802/2025	ASHOK KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03- 11		(Seat No- 30)
307	20228/2025	12.03.2025	CONTC- 616/2025	S K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-04- 15		(Seat No- 30)
308	20229/2025	12.03.2025	WP (C) - 4641/2025	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 18	WRIT BRANCH-8	(Seat No- 40)
309	20230/2025	12.03.2025	CONTC- 273/2025	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04- 15		(Seat No- 40)
310	20232/2025	12.03.2025	CONTC- 6023/2024	A. K. JATI	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07		(Seat No- 40)
311	20233/2025	12.03.2025	ABLAPL- 13066/2024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No- 40)
312	20235/2025	12.03.2025	WP (C) - 6781/2025	A. K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 18	WRIT BRANCH-6	(Seat No- 24)
313	20236/2025	12.03.2025	BLAPL- 4227/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	BAIL-1	(Seat No-6)

314	20237/2025	12.03.2025	BLAPL-4287/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-6)
315	20238/2025	12.03.2025	BLAPL-4218/2024	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-1	(Seat No-5)
316	20239/2025	12.03.2025	BLAPL-9989/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-5)
317	20240/2025	12.03.2025	ABLAPL-14609/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-2	(Seat No-12)
318	20241/2025	12.03.2025	ABLAPL-220/2025	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09		(Seat No-12)
319	20242/2025	12.03.2025	ABLAPL-10443/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26		(Seat No-12)
320	20243/2025	12.03.2025	ABLAPL-14096/2024	DEBASIS SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-12)
321	20244/2025	12.03.2025	ABLAPL-14466/2024	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-12)
322	20245/2025	12.03.2025	ABLAPL-13059/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27	BAIL-2	(Seat No-8)
323	20246/2025	12.03.2025	ABLAPL-14871/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	BAIL-1	(Seat No-15)
324	20247/2025	12.03.2025	BLAPL-9610/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-15)
325	20248/2025	12.03.2025	ABLAPL-908/2025	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-15)
326	20249/2025	12.03.2025	ABLAPL-2274/2025	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-1	(Seat No-3)
327	20250/2025	12.03.2025	ABLAPL-1018/2025	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-		(Seat No-3)

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328	20251/2025	12.03.2025	ABLAPL-2274/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-1	(Seat No-3)
329	20252/2025	12.03.2025	WP (C) - 31141/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-3)
330	20253/2025	12.03.2025	WP (C) - 6919/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-3)
331	20254/2025	12.03.2025	WP (C) - 31094/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-5	(Seat No-32)
332	20255/2025	12.03.2025	ABLAPL-2083/2025	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-1	(Seat No-3)
333	20256/2025	12.03.2025	ABLAPL-1442/2025	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-3)
334	20257/2025	12.03.2025	CRLMC-927/2025	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	CRIMINAL MISC	(Seat No-6)
335	20258/2025	12.03.2025	WP (C) - 870/2024	A. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-24	WRIT BRANCH-7	(Seat No-44)
336	20259/2025	12.03.2025	ABLAPL-13523/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(Seat No-44)
337	20260/2025	12.03.2025	ABLAPL-762/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	BAIL-2	(Seat No-17)
338	20261/2025	12.03.2025	WP (C) - 6589/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-1	(Seat No-30)
339	20262/2025	12.03.2025	CRLMC-4316/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-22		(Seat No-30)
340	20263/2025	12.03.2025	ABLAPL-1227/2025	DK NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Seat No-30)
341	20264/2025	12.03.2025	ABLAPL-1972/2025	AK MOHANTY	C.O.	COURT NO.	Order Dtd.		(Seat No-

						17	2025-03-10		30)
342	20265/2025	12.03.2025	BLAPL-844/2025	R. B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	BAIL-1	(Seat No-3)
343	20266/2025	12.03.2025	ABLAPL-14472/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-3)
344	20267/2025	12.03.2025	BLAPL-842/2025	R. B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-2	(Seat No-11)
345	20268/2025	12.03.2025	RSA-425/2024	P. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2025-05-05		(Seat No-11)
346	20269/2025	12.03.2025	ABLAPL-409/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-11)
347	20270/2025	12.03.2025	ABLAPL-14963/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-11)
348	20271/2025	12.03.2025	ABLAPL-1040/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-11)
349	20272/2025	12.03.2025	BLAPL-1700/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-2	(Seat No-17)
350	20273/2025	12.03.2025	BLAPL-1736/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11		(Seat No-17)
351	20274/2025	12.03.2025	ABLAPL-11471/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-17)
352	20275/2025	12.03.2025	BLAPL-67/2025	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-17)
353	20276/2025	12.03.2025	BLAPL-75/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-17)
354	20277/2025	12.03.2025	ABLAPL-12267/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-17)
355	20278/2025	12.03.2025	ABLAPL-	AMLAN SHAKTI	C.O.	COURT	Order	BAIL-1	(Seat

			1038/2025	PAUL		NO. 2 OLD	Dtd. 2025-03- 10		No-1)
356	20279/2025	12.03.2025	BLAPL- 1701/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No-1)
357	20280/2025	12.03.2025	ABLAPL- 10662/2024	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No-1)
358	20281/2025	12.03.2025	ABLAPL- 10994/2024	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	BAIL-2	(Seat No- 12)
359	20282/2025	12.03.2025	ABLAPL- 494/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 12)
360	20283/2025	12.03.2025	ABLAPL- 14382/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 12)
361	20284/2025	12.03.2025	ABLAPL- 13682/2024	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	BAIL-2	(Seat No- 10)
362	20285/2025	12.03.2025	ABLAPL- 11864/2024	PK ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 10)
363	20286/2025	12.03.2025	ABLAPL- 11864/2024	RK ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 10)
364	20287/2025	12.03.2025	ABLAPL- 63/2025	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	BAIL-2	(Seat No- 10)
365	20288/2025	12.03.2025	ABLAPL- 9116/2024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 10)
366	20289/2025	12.03.2025	WP (C) - 14619/2019	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	WRIT BRANCH-4	(Seat No- 46)
367	20290/2025	12.03.2025	WP (C) - 13755/2021	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	WRIT BRANCH-7	(Seat No- 18)
368	20291/2025	12.03.2025	ABLAPL- 2344/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 18)

369	20292/2025	12.03.2025	WP (C) - 6780/2025	B C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-18)
370	20293/2025	12.03.2025	CRLMC-959/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-18)
371	20294/2025	12.03.2025	WP (C) - 6899/2025	A. K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	WRIT BRANCH-3	(Seat No-14)
372	20295/2025	12.03.2025	CRLMC-921/2025	D HAZARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-14)
373	20296/2025	12.03.2025	WP (C) - 6628/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-14)
374	19835/2025	12.03.2025	WP (C) - 34561/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No-22)
375	19836/2025	12.03.2025	WP (C) - 11475/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH-5	(Seat No-23)
376	19837/2025	12.03.2025	WP (C) - 11476/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH-5	(Seat No-23)
377	19839/2025	12.03.2025	WP (C) - 35081/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-7	(Seat No-15)
378	19840/2025	12.03.2025	WP (C) - 5437/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-03-07	WRIT BRANCH-1	(Seat No-2)
379	19842/2025	12.03.2025	WP (C) - 29720/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-03-10		(Seat No-2)
380	19846/2025	12.03.2025	MACA-398/2022	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-03-05	MISC. APPEAL SEC.	(Seat No-4)
381	19848/2025	12.03.2025	ABLAPL-2332/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-03-10	BAIL-1	(Seat No-5)
382	19849/2025	12.03.2025	WP (C) - 5838/2025	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-03-	WRIT BRANCH (DIVISION	(Seat No-106)

							03	BENCH-1)	
383	19851/2025	12.03.2025	CRLMC-935/2025	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-03-10		(Seat No-106)
384	19853/2025	12.03.2025	CRLMC-931/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03-11		(Seat No-106)
385	19854/2025	12.03.2025	WP (C) - 14701/2015	SURYAKANTA DASH	GENERAL		Entire Order	WRIT BRANCH-6	(Seat No-35)
386	19855/2025	12.03.2025	CRLMC-1659/2024	MOHAMMAD MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-03-11	CRIMINAL MISC	(Seat No-4)
387	19856/2025	12.03.2025	WP (C) - 4223/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-6	(Seat No-16)
388	19857/2025	12.03.2025	WP (C) - 4234/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-10		(Seat No-16)
389	19859/2025	12.03.2025	WP (C) - 4144/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-4	(Seat No-17)
390	19862/2025	12.03.2025	CRLREV-152/2024	SRITAM MOHAPATRA	GENERAL		Order Dtd. 2025-03-11	CRIMINAL REVISION	(Seat No-4)
391	19917/2025	12.03.2025	ABLAPL-203/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-11		(Seat No-4)
392	20013/2025	12.03.2025	ABLAPL-4311/2024	TASBIR KUMAR KHOSLA	GENERAL		Petition		(Seat No-4)
393	20017/2025	12.03.2025	CMP-80/2025	SUBHANKAR PRUSTY	GENERAL		Entire Order		(Seat No-4)
394	20046/2025	12.03.2025	WPC (OAC) - 748/2016	JYOTI RANJAN BEHERA	GENERAL		Petition	OA Branch	(Seat No-1)
395	20097/2025	12.03.2025	WP (C) - 29262/2024	B K DAS	GENERAL		Order Dtd. 2025-03-07		(Seat No-1)
396	20099/2025	12.03.2025	ABLAPL-18808/2019	B K DAS	GENERAL		Order Dtd. 2021-11-08	BAIL-2	(Seat No-10)
397	20111/2025	12.03.2025	ABLAPL-15850/2019	B K DAS	GENERAL		Order Dtd. 2021-09-28	BAIL-2	(Seat No-10)

398	20114/2025	12.03.2025	ABLAPL-2407/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-11		(Seat No-10)
399	20115/2025	12.03.2025	WP (C) - 26182/2024	B K DAS	GENERAL		Order Dtd. 2025-03-04		(Seat No-10)
400	20116/2025	12.03.2025	ABLAPL-2438/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-12	BAIL-1	(Seat No-5)
401	20167/2025	12.03.2025	BLAPL-10246/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-12		(Seat No-5)
402	20169/2025	12.03.2025	BLAPL-117/2025	SUDHIR NAIK	GENERAL		Order Dtd. 2025-03-11		(Seat No-5)
403	20227/2025	12.03.2025	WA-109/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-25	WRIT APPEAL	(Seat No-2)
404	20231/2025	12.03.2025	WA-241/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-25	WRIT APPEAL	(Seat No-5)
405	20234/2025	12.03.2025	WP (C) - 24357/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-08	WRIT BRANCH-1	(Seat No-30)
406	19858/2025	12.03.2025	ABLAPL-2323/2025	MANOJ KUMAR MOHANTY (2)	GENERAL		Order Dtd. 2025-05-05		(Seat No-30)
407	19863/2025	12.03.2025	FA-39/1992	P K BARIK	GENERAL				(Seat No-30)
408	19864/2025	12.03.2025	FA-96/1997	P K BARIK	GENERAL				(Seat No-30)
409	19865/2025	12.03.2025	RPFAM-369/2023	S C PANDA	GENERAL			FIRST APPEAL	(Seat No-5)
410	19866/2025	12.03.2025	WP (C) - 18684/2012	R K BARIK	GENERAL			WRIT BRANCH-5	(Seat No-32)
411	19868/2025	12.03.2025	WP (C) - 13246/2024	P K JENA	GENERAL			WRIT BRANCH-2	(Seat No-45)
412	19870/2025	12.03.2025	WP (C) - 11917/2013	P K JENA	GENERAL			WRIT BRANCH-7	(Seat No-18)
413	19872/2025	12.03.2025	WP (C) - 22679/2024	M MITRA	GENERAL				(Seat No-

									18)
414	19874/2025	12.03.2025	WP (C) - 43062/2023	P PARIDA	GENERAL			WRIT BRANCH-3	(Seat No- 28)
415	19876/2025	12.03.2025	CRLMC- 2274/2014	PC DAS (2)	GENERAL				(Seat No- 28)
416	19878/2025	12.03.2025	WP (C) - 3438/2004	G C JENA	GENERAL				(Seat No- 28)
417	19880/2025	12.03.2025	WP (C) - 446/2003	G C JENA	GENERAL				(Seat No- 28)
418	19884/2025	12.03.2025	WP (C) - 1257/2025	A SRICHANDAN	GENERAL				(Seat No- 28)
419	19887/2025	12.03.2025	WP (C) - 14469/2012	S K BISWAL	GENERAL				(Seat No- 28)
420	19891/2025	12.03.2025	CMP- 278/2016	A T NAYAK	GENERAL				(Seat No- 28)
421	19894/2025	12.03.2025	WP (C) - 32940/2024	B K SWAIN	GENERAL				(Seat No- 28)
422	19897/2025	12.03.2025	JCRLA- 25/2018	D K JENA	GENERAL			CRIMINAL APPEAL	(Seat No-4)
423	19900/2025	12.03.2025	OJC- 2830/2001	D K BEHERA	GENERAL				(Seat No-4)
424	19903/2025	12.03.2025	WA- 750/2021	S K DASH	GENERAL			WRIT APPEAL	(Seat No-6)
425	19907/2025	12.03.2025	ABLAPL- 2249/2025	N K LENKA	GENERAL			BAIL-1	(Seat No-4)
426	19910/2025	12.03.2025	CRLA- 1071/2024	B B BEHRA	GENERAL				(Seat No-4)
427	19915/2025	12.03.2025	WP (C) - 2482/2014	S K PARIDA	GENERAL				(Seat No-4)
428	19919/2025	12.03.2025	WP (C) - 4831/2025	K RATH	GENERAL			WRIT BRANCH-6	(Seat No- 36)
429	19937/2025	12.03.2025	WP (C) - 7072/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11	WRIT BRANCH-4	(Seat No- 27)
430	19964/2025	12.03.2025	MSA- 22/2024	G VISHAPRASAD	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
431	19970/2025	12.03.2025	CONTC- 411/2006	PC DAS (2)	GENERAL				(Seat No-5)
432	19974/2025	12.03.2025	BLAPL- 1729/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11		(Seat No-5)

433	19977/2025	12.03.2025	WP (C) - 7070/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11	WRIT BRANCH-6	(Seat No- 36)
434	19983/2025	12.03.2025	WP (C) - 7069/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11	WRIT BRANCH-5	(Seat No- 22)
435	19986/2025	12.03.2025	WP (C) - 7074/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11	WRIT BRANCH-5	(Seat No- 20)
436	19988/2025	12.03.2025	WP (C) - 7066/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11	WRIT BRANCH-4	(Seat No- 27)
437	19992/2025	12.03.2025	WP (C) - 7064/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
438	19993/2025	12.03.2025	WP (C) - 7077/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11		(Seat No- 112)
439	19995/2025	12.03.2025	WP (C) - 7080/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11		(Seat No- 112)
440	19996/2025	12.03.2025	WP (C) - 7065/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03- 11		(Seat No- 112)
441	19998/2025	12.03.2025	WP (C) - 31595/2024	K DAS	GENERAL			WRIT BRANCH-5	(Seat No- 22)
442	19999/2025	12.03.2025	BLAPL- 157/2024	D K JENA	GENERAL			BAIL-2	(Seat No-8)
443	20000/2025	12.03.2025	ABLAPL- 2114/2025	D K JENA	GENERAL				(Seat No-8)
444	20001/2025	12.03.2025	WA- 1862/2024	S C MEKAP	GENERAL			WRIT APPEAL	(Seat No-3)
445	20002/2025	12.03.2025	WP (C) - 14307/2024	P L MISHRA	GENERAL			WRIT BRANCH-6	(Seat No- 36)
446	20003/2025	12.03.2025	WP (C) - 14307/2024	P L MISHRA	GENERAL			WRIT BRANCH-6	(Seat No- 36)
447	20004/2025	12.03.2025	WP (C) - 14307/2024	P L MISHRA	GENERAL			WRIT BRANCH-6	(Seat No- 36)
448	20006/2025	12.03.2025	WP (C) - 29262/2024	B K DAS	GENERAL				(Seat No- 36)
449	20008/2025	12.03.2025	BLAPL-	R K BASIK	GENERAL				(Seat

			408/2025						No-36)
450	20009/2025	12.03.2025	ABLAPL-10477/2024	K S SAHU	GENERAL				(Seat No-36)
451	20010/2025	12.03.2025	WP (C) - 5702/2025	P N NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
452	20011/2025	12.03.2025	WP (C) - 5635/2025	P N NAYAK	GENERAL			WRIT BRANCH-4	(Seat No-46)
453	20012/2025	12.03.2025	WP (C) - 5636/2025	P N NAYAK	GENERAL			WRIT BRANCH-1	(Seat No-4)
454	20014/2025	12.03.2025	WP (C) - 5762/2025	P N NAYAK	GENERAL				(Seat No-4)
455	20015/2025	12.03.2025	WP (C) - 5695/2025	P N NAYAK	GENERAL				(Seat No-4)
456	20016/2025	12.03.2025	WP (C) - 26182/2024	B K DAS	GENERAL				(Seat No-4)
457	20018/2025	12.03.2025	BLAPL-40/2025	G R PATRA	GENERAL				(Seat No-4)
458	20053/2025	12.03.2025	CVREV-663/1984	R C ROUT	GENERAL				(Seat No-4)
459	20082/2025	12.03.2025	BLAPL-4715/2024	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-03-11		(Seat No-4)
460	20083/2025	12.03.2025	BLAPL-12151/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-12-16	BAIL-1	(Seat No-13)
461	20084/2025	12.03.2025	WP (C) - 6455/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
462	20085/2025	12.03.2025	WP (C) - 20084/2024	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-03-11		(Seat No-104)
463	20086/2025	12.03.2025	BLAPL-11801/2024	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-03-10		(Seat No-104)
464	20087/2025	12.03.2025	WP (C) - 777/2025	M. R. BARIK	GENERAL		Order Dtd. 2025-01-24		(Seat No-104)
465	20088/2025	12.03.2025	WP (C) - 783/2025	M. R. BARIK	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
466	20089/2025	12.03.2025	WP (C) - 31180/2024	M. R. BARIK	GENERAL		Order Dtd.	WRIT BRANCH	(Seat No-

							2025-01-06	(DIVISION BENCH-3)	121)
467	20090/2025	12.03.2025	WP (C) - 801/2025	M. R. BARIK	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-3	(Seat No-13)
468	20091/2025	12.03.2025	WP (C) - 30740/2024	M. R. BARIK	GENERAL		Order Dtd. 2025-03-07	WRIT BRANCH-6	(Seat No-26)
469	20092/2025	12.03.2025	WP (C) - 4570/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-10		(Seat No-26)
470	20094/2025	12.03.2025	CRLREV-738/2024	M. R. BARIK	GENERAL		Order Dtd. 2025-02-21		(Seat No-26)
471	20098/2025	12.03.2025	WP (C) - 21763/2024	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-03-11		(Seat No-26)
472	20100/2025	12.03.2025	WP (C) - 3356/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-7	(Seat No-5)
473	20101/2025	12.03.2025	WP (C) - 1375/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-6	(Seat No-25)
474	20104/2025	12.03.2025	WP (C) - 4057/2025	J. C. BARAL	GENERAL		Order Dtd. 2025-03-04	WRIT BRANCH-5	(Seat No-32)
475	20106/2025	12.03.2025	WP (C) - 4013/2025	J. C. BARAL	GENERAL		Order Dtd. 2025-03-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
476	20108/2025	12.03.2025	WP (C) - 20084/2024	BISHNU PRASAD RATH	GENERAL		Judgement Dtd. 2025-03-11		(Seat No-121)
477	20109/2025	12.03.2025	WP (C) - 21873/2024	P. L. MISHRA	GENERAL		Order Dtd. 2025-02-19		(Seat No-121)
478	20110/2025	12.03.2025	WP (C) - 17862/2024	P. L. MISHRA	GENERAL		Order Dtd. 2025-03-11		(Seat No-121)
479	20112/2025	12.03.2025	WP (C) - 21873/2024	P. L. MISHRA	GENERAL		Order Dtd. 2025-03-11		(Seat No-121)
480	20113/2025	12.03.2025	WP (C) -	P. L. MISHRA	GENERAL		Order		(Seat

			17862/2024				Dtd. 2025-02- 19		No- 121)
481	20158/2025	12.03.2025	OJC- 9819/1999	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 10)

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